

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.2017 to 2030/PUN/2019
निर्धारण वर्ष / Assessment Years : 2013-14, 2014-15 & 2015-16

Aditya Profile Private Limited,
14-16, Mudra Commercial Complex,
Pune Satara Road, Pune-411037.

PAN : AACCR3742D

.....अपीलार्थी / Appellant

बनाम / V/s.

ACIT (CPC)-TDS,
Ghaziabad.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Suhas P. Bora
Revenue by : Shri S. P. Walimbe

सुनवाई की तारीख / Date of Hearing : 04.11.2020

घोषणा की तारीख / Date of Pronouncement : 04.11.2020

आदेश / ORDER

PER BENCH :

These appeals filed by the assessee are directed against the different orders of the Commissioner of Income Tax (Appeals)-10, Pune ('CIT(A)' for short) commonly dated 14.11.2019 for the Assessment Years 2013-14, 2014-15 and 2015-16 respectively.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeals on the ground that the issues involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax-1, Pune.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, all the above captioned appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 04th day of November, 2020.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 04th November, 2020.
Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-10, Pune.
4. The Pr. CCIT, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच, पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.